

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/ 6126 IA**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
Shri Chandranshu Chaturvedy,  
District & Sessions Judge,  
Chirang, Kajalgoan.

Dated Guwahati, the 01<sup>st</sup> July, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJCH.I-5/2023/2124 dated 30.06.2023

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail LTC for the block period of 2022-2025, to visit Trivandrum, in the state of Kerela, w.e.f 11.07.2023, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully,

*Sd/-*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-03/2022/ 6127-6129 IA.  
Copy to:-

Dated 01/07/23

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*[Signature]*  
**REGISTRAR (VIGILANCE)**

*[Initials]*